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GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 15th May, 1978.

CORREGENDUM
NOTIFICATION
INCOME TAX

No.2293(F.No.203/13/74-ITA.II Pt.II): The Department of Revenue hereby amend the notification No.593 (F.No.203/13/74-ITA.II) dated the 17.4.1974 as under:-

FOR

Centre for Regional Development
Studies, Surat.

READ

Centre for Social Studies,
Surat.

This amendment is effective from 1st April, 1977.

sd/-
(J.P. SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

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4. Indian Council of Social Science Research, 11 P.A. Hostel,
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